

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 21-09-2020

ARGUMENTS

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1	NOTICE OF MOTION	102338/2017	Ms Rajendra Trading Co. Vs Ms S. P. Builders And Ors	Desai And Diwanji
(Main Matter: SUIT/0107433/1980)				
2	NOTICE OF MOTION	104568/2017	Ms Rajendra Trading Co. And ANR Vs Ms S. P. Builders And Ors	Ashwin Ankhid And Ass
(Main Matter: SUIT/0107433/1980)				
3	SUIT	102479/2012	WALL STREET FINANCE LTD Vs PATEL HOLDINGS LTD	P K A ADVOCATES MS SHILPA KAPIL
(Sub Matter: CHAMBER SUMMONS/0100192/2019) (Sub Matter: CHAMBER SUMMONS/0100841/2016)				
4	CHAMBER SUMMONS	100841/2016	Wall Street Finance Ltd Vs Patel Holding Ltd	PKA Advocates
(Main Matter: SUIT/0102479/2012)				
5	CHAMBER SUMMONS	100192/2019	Wall Street Finance Ltd Vs Patel Holding Ltd	Sainand V. Chaugule
(Main Matter: SUIT/0102479/2012)				

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
6	SUMMARY CIVIL SUIT	100961/2015	Hemant Rasiklal Dave Vs 1.Ashish P.Mehta 2.Lalitbhai Shah	Mr. Ramesh Jain and Mrs. Kusum Jain

**(Sub Matter: SUMMONS FOR JUDGT/0100029/2016)**

7	SUMMARY CIVIL SUIT	101242/2015	R Mall Developers Private Limited Vs Triton Retail Pvt. Ltd.	Devendranath S. Joshi
---	-----------------------	-------------	---	--------------------------

**(Sub Matter: SUMMONS FOR JUDGT/0100270/2016)**

8	SUMMONS FOR JUDGT	100029/2016	Hemant Rasiklal Dave Vs Ashish Mehta and Anr	Mr. Ramesh Jain & Mrs. Kusum Jain
---	-------------------------	-------------	--	---

(Main Matter: SUMMARY CIVIL SUIT / 0100961//2015)

9	SUMMONS FOR JUDGT	100270/2016	R Mall Developers Private Ltd. Triton Retail Pvt. Ltd.	Devendranath S Joshi
---	-------------------------	-------------	--	-------------------------

(Main Matter: SUMMARY CIVIL SUIT / 0101242//2015)